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Title: Ruling regarding notices of adjournment motion.

HON. SPEAKER: Hon. Members, I have received notices of Adjournment Motion from Shrimati Sonia Gandhi, Shri E. Ahamed, Shri Bhagwant Mann and Shri M.B. Rajesh. The matters though important enough do not warrant interruption of business of the day. The matters can be raised through other opportunities. Therefore, I have disallowed the notices of Adjournment Motion.

...(Interruptions)

SHRI JYOTIRADITYA M. SCINDIA (GUNA): Please give her an opportunity to raise it at 12 noon. ...(Interruptions)

HON. SPEAKER: Yes, I will allow her at 12 noon. Today, there is no Zero Hour at 12 noon but still I will allow.

...(Interruptions)

HON. SPEAKER: We will take up Zero Hour in the evening today.